The House reassembled after lunch at thirty-two minutes past two of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

PRIVATE MEMBERS' BILLS-Deferred/Introduced

The representation of the People (Amendment) Bill, 2014

विधि और न्याय मंत्री; संचार मंत्री; तथा इलेक्ट्रोनिकी और सूचना प्रौद्योगिकी मंत्री (श्री रिव शंकर प्रसाद): उपसभापित जी, मेरा एक अनुरोध है। मेरा पहला प्राइवेट मेम्बर्स बिल है। ...(व्यवधान)... एम.वी. राजीव गौडा जी बहुत अच्छी बहस कर रहे हैं। आज मेरी कोई व्यक्तिगत डिफिकल्टी है, इसलिए मैंने उनसे आग्रह किया है कि इसको अगली बार ले लिया जाए। यदि आप अनुमित देंगे, तो आपकी बड़ी कृपा होगी।

श्री उपसभापति: मुझे विश्वास है कि इस पर हाउस की सहमति है।

PROF. M.V. RAJEEV GOWDA: I am quite happy to do it.

The Constitution (Amendment) Bill, 2019 (Amendment of Tenth Schedule)

DR. VIKAS MAHATME (Maharashtra): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

DR. VIKAS MAHATME: Sir, I introduce the Bill.

The Right to Universal and Free Health Care Bill, 2019

DR. ABHISHEK MANU SINGHVI (West Bengal): Sir, I move for leave to introduce a Bill to provide for the right to free and compulsory healthcare services and universal health to people and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. ABHISHEK MANU SINGHVI: Sir, I introduce the Bill.

The Right of Dwellers as Owners of the Land Bill, 2019

SHRI B.K HARIPRASAD (Karnataka): Sir, I move for leave to introduce a Bill to identify the dwellers like farmers, labourers, artisans, tribes living in nonrevenue or unrecognised village and to provide those identified dwellers to be entitled for registration as owners in respect of dwelling house, built on land not belonging to them and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

SHRI B.K HARIPRASAD: Sir, I introduce the Bill.